GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 336

TO BE ANSWERED ON THE 15TH SEPTEMBER, 2020/BHADRAPADA 24, 1942 (SAKA)

CYBER CRIMES

†336. SHRI RAKESH SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the number of cyber crime cases has increased in the country;
- (b) whether the amount is debited from people's accounts just by sharing their bank related or any other information on phone;
- (c) whether such frauds take place due to lack of security measures adopted by financial insitutions;
- (d) whether arresting of criminals is not possible inspite of using sim card in such cases;
- (e) whether people are likely to get disenchanted towards digital transations as a result thereof; and
- (f) if so, the details thereof and the action taken in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI G. KISHAN REDDY)

- (a): Yes, Sir. With the enhanced use of cyber space and more digital transactions, number of cyber crimes is also increasing.
- (b) to (d): In case of digital transactions, sharing details about user
- ID, Password & One Time Password, etc. of a person may lead to

compromise of Bank Account of the person by an unscrupulous person. People should refrain from sharing any sensitive personal information like details of their Bank Account/Debit/Credit Card, CVV No., OTP, etc. with unknown persons.

Strengthening the security of digital payment system by banks is a continuous process. Use of SIM card of a KYC verified customer may help in identification of criminals. However, use of multiple SIMs, e-SIM, VPN, etc. for cyber frauds poses some challenges for Law Enforcement Agencies in arresting the cyber criminals.

(e) & (f): People's confidence in digital transactions is on the increase. Central Government has taken steps to strengthen cyber security. These steps include spreading of awareness about cyber crimes; issue of alerts / advisories; capacity building/training of law enforcement personnel / prosecutors/judicial officers; improving cyber forensic facilities; etc. The Government has also launched National Cyber Crime Reporting Portal, www.cybercrime.gov.in to enable citizens to report complaints pertaining to all types of cyber crimes with special focus on cyber crimes against women and children.
